

## Central Information Commission

Appeal: No. CIC/OK/A/2006/00128

Dated, the 27<sup>th</sup> June, 2006

Name of the Appellant: Shri Vijay Kumar Sharma  
House No. C-133, Khaturia Colony  
Bikaner - 334003

Name of the Public Authority: Northern Railway, DRM Office  
Firozpur

### DECISION

#### Background

Shri Vijay Kumar Sharma, had written to Senior Divisional Commercial Manager, Northern Railway, Firozpur on 7<sup>th</sup> February, 2006 seeking information about a train incident at Sultanpur Lodhi on 14<sup>th</sup> January, 2006. As the CPIO denied him the information, he filed his appeal with the first Appellate Authority on 3<sup>rd</sup> April, 2006. On 10<sup>th</sup> April, 2006, he was given part of the information regarding the incident. Dissatisfied with the reply of the first Appellate Authority, he filed his second appeal with the Central Information Commission on 8<sup>th</sup> May, 2006. The Commission fixed a hearing of the case on 21<sup>st</sup> June, 2006 and issued notices to DRM Office, Northern Railway and the Appellant.

2. The bench comprising of Dr. O.P. Kejariwal and Dr. M.M Ansari heard the matter. The Appellant Shri Vijay Kumar Sharma appeared in person and Shri Jagdish Kumar, PIO, Northern Railway, Firozpur was also present.

**Decision**

3. At the hearing, the PIO explained that collection of copies of relevant registers and documents from different sources took time. He had brought the documents with him and in the presence of the Commission gave them to the Appellant. The Appellant was satisfied with the documents. The PIO promised to make available any additional information that the Appellant seeks from them.

Sd/-  
(O.P. Kejariwal)  
Information Commissioner

Sd/-  
(M.M. Ansari)  
Information Commissioner

Authenticated true copy :

Sd/-  
(Pankaj K.P. Shreyaskar)  
Assistant Registrar

Cc:

1. Shri Vijay Kumar Sharma, House No. C-133, Khaturia Colony, Bikaner - 334003
2. Shri Jagdish Kumar, PIO, DRM Office, Northern Railway, Firozpur.